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Title: Introduction of the Contempt of Courts (Amendment) Bill, 2015. (Amendment of Sections 2 and 13)

*(Amendment of Sections 2 and 13)*

SHRI JAGDAMBIKA PAL (DOMARIYAGANJ): I beg to move for leave to introduce a Bill further to amend the Contempt of Courts Act, 1971.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Contempt of Courts Act, 1971."

*The motion was adopted.*

SHRI JAGDAMBIKA PAL: Sir, I introduce the Bill.

**15.35 hrs**